

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/4/2021
PETITION NUMBER : CP/174/CAA/2020
NAME OF THE PETITIONER(S) : Switzer Process Instruments Pvt Ltd
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Rule 11 Of NCLT Rules, 2016

(13)

[IA/4/2021 in CP/174/CAA/2020]

ORDER

Learned Counsel Mr. Prahalad Bhat for the Applicant is present.

Urgent application IA/04/2021 filed for urgent hearing is hereby **dismissed as infructuous** since the main application CP/174/CAA/2020 is listed for hearing on **12.02.2021**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr